

(23)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2018
NAME OF THE PETITIONER(S) : MANJEET COTTON PVT LTD
NAME OF THE RESPONDENT(S) : SUBBURAJ COTSPIN MILLS PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

1. PAWAN
JHABARH

Counsel for
the Applicant

[Signature]

ORDER

Counsel for Applicant present. The Registry is directed to send short notice to the Respondent. Counsel for the Applicant is also directed to send private notice to the Registered Office of the Corporate Debtor along with the copy of the petition and file proof of the same along with an affidavit. Put up on 02.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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